

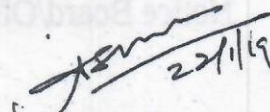
**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,  
CENTRAL DISTRICT, DELHI  
ORDER**

**Sub: Duty Roster of Evening Court for the month of February-2019**

Pursuant to the letter No. 35/DHC/Gaz./1/Eve. Court/09 dated 19-01-2009, No.11750/Gaz./VI.E2(a)/590/09 dated 25-03-2009 and No. 3953-63/DHC/DJS/G-7/2014 dated 16-08-2014 of the Hon'ble High Court of Delhi, New Delhi and as approved by Ld. District & Sessions Judge (HQ), Delhi, it is hereby ordered that the following Ld. Judicial Officers, Central District & West District, shall hold Evening Courts from 05:00 PM to 07:00 PM in Room Nos. mentioned against their names at Tis Hazari Courts for the month of February-2019.

Evening Court No.	Name of Ld. Judicial officer	Room No.
1	Sh. Chander Mohan MM, Central District	13, Ground Floor, THC
2	Sh. Dinesh Kumar , MM, Central District	24, Ground Floor, THC
3	Sh. Harjeet Singh Jaspal, MM, Central District	15, Ground Floor, THC
4	Sh. Sunil Gupta, MM, Central District	08, Ground Floor, THC
5	Ms. Neha Pandey, MM, West District	11, Ground Floor, THC
6	Sh. Vishal Pahuja, MM, West District	14, Ground Floor, THC

**Note:** Every Presiding Officer of Evening Court will be assisted by his/her own Court staff consisting of Reader, One Stenographer & One Orderly.

  
(ASHU GARG)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi

No. 1291-135).....CMM/Central/2018

Dated, Delhi the 23/01/2019

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge, (HQ), Delhi)
02. The Ld. District & Sessions Judge, All District, Delhi/New Delhi
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi,
05. The Ld. CMMs, All District, Delhi/New Delhi
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/hold the Evening Court in the month of February-2019 as per proforma, through their respective Court /office directly to the office of concerned District & Sessions Judge so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District (through concerned).
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC, Delhi.
14. The Officer Incharge, Care Taking Branch, THC with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC, Delhi
15. The A. O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
16. The AO (J)/Branch Incharge, CMM Office, West District, THC, Delhi.
17. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
19. The A.O. (J)/Incharge, Evening Court Cell, THC. Delhi.
20. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
21. The Cashier, Cash Branch, Central & West District, THC, Delhi.
22. For uploading on LAYERS.
23. For uploading on centralized web-site through LAYERS.
24. PS to Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
25. Reader to CMM, Central & West District, Delhi.
26. Notice Board/Office file.

(ASHU GARG)

Chief Metropolitan Magistrate  
Central District, Delhi.